

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:2334
ANSWERED ON:09.08.2010
FUNDS FOR NGOs IMPLEMENTATION OF SCHEMES
Ju Dev Shri Dilip Singh

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the funds released by the Government to Non-Governmental Organisations (NGOs) for promotion and implementation of schemes during the last three years and the current year State-wise and year-wise those NGOs;
- (b) the details of such schemes under which those NGOs were provided funds; and
- (c) the details of assessment of the works done by the said NGOs in the various States including Chhattisgarh?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT(D. NAPOLEON)

(a) & (b) A statement indicating grants released to NGOs during the last three years and the current year, state-wise and year-wise for the following schemes is given in the statement enclosed at Annexure.

- i. Assistance to Voluntary Organizations Working for the Welfare of Scheduled Castes
- ii. Free Coaching for Scheduled Castes and Other Backward Class students
- iii. Assistance to Voluntary Organizations working for Welfare of Other Backward Classes
- iv. Assistance to Disabled Persons for Purchase/fitting of Aids and Appliances
- v. Deendayal Disabled Rehabilitation Scheme
- vi. Integrated Programme for Older Persons
- vii. Scheme of Prevention of Alcoholism and Substance (Drug) Abuse and for Social Defence Services

(c) The Ministry sponsors evaluation studies from time to time through independent evaluation agencies to check whether their benefits reach the target groups. These studies have brought out, inter alia, that while many improvements are needed, these schemes are generally effective and benefits are reaching the target groups. Moreover inspection reports are sought from State Governments when proposals are recommended by them for Central assistance.